

(b) whether Project Report has been prepared, if so, broad outlines thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The report for Bhimkund Project Stage I for flood control and power generation only has been received from the Government of Orissa and is at present under examination in Central Water Commission. The report for Bhimkund Project Stage II covering irrigation aspects has not been received, so far.

The scheme will be included in 6th Five Year Plan of Orissa after the project report is received and is found technically and economically feasible and funds are made available by the State Government.

Supervision Charges Fixed by DDA

3821. CHOWDHRY BALBIR SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the amount fixed as 'supervision charges' for each of the MIG Flat in Rajouri Garden (Mayapuri) allotted in January, 1977; and

(b) whether the Executive Engineer and the Superintending Engineer have ever visited the above flats since their allotment and have met the residents to know the problems being faced by them in connection with the removal of defects at the time of taking possession of the flats?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Supervision Charges form part of the departmental charges. The departmental charges are levied at 15 per cent of the cost of construction.

(b) Yes Sir. It is reported that both the Superintending Engineer and the Executive Engineer have visited the quarters and made enquiries in respect of the complaints of the residents. An Inquiry Office has also been set up at the site. Every effort is made to attend to these complaints.

Cases of Sugar Industry

3822. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state how many cases of Sugar Industry have been finalised by the Government as per the incentives announced by Sampat Committee recommendations?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): No case has yet been finalised. However, incentives in the shape of provisional releases of extra free sale sugar have been given to four sugar factories pending finalisation of their incentive claims, and in case of another three sugar factories provisional releases of additional free sale sugar are being made.

Allotment of Quarters to Government Employees Who Have Their Own Houses

3823. SHRI K. B. CHETTRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the number of Government quarters allotted to the Central Government employees who have their own houses?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): 1523 house owning officers are in occupation of general pool accommodation in Delhi/New Delhi.